

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

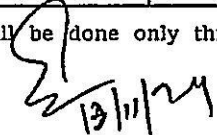
In partial modification of earlier orders, the following Committees are hereby re-constituted/
re-designated with immediate effect :-

COMMITTEES FOR CENTRAL DISTRICT

TIS HAZARI COURTS COMPLEX

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Sub-Committee for Digitization of Judicial Record of Delhi Family Courts.	Ms. Sana Khan, Civil Judge-05 (Central)	Chairperson
		Branch-In-Charge Digitization Cell, Tis Hazari Court	Member
		Ms. Kiran Malhotra, SJA, Family Court (HQ), Dwarka	Member
2	Centralized Monitoring Committee on FAQs	Sh. Manoj Kumar District Judge, Comm.Court-05 (Central)	Chairperson
		Sh. Ajay Pandey District Judge, Comm.Court-10 (Central)	Member
		Sh. Abhishek Kumar Chief Judicial Magistrate (Central)	Member
		Ms. Upasna Satija SCJ-cum-RC (Central)	Member
		Ms. Tania Singh, ACJM-02 (Central)	Member
3	Accessibility Committee to deal with all issues relating to the Person's with Disability.	Sh. Rajesh Malik, District Judge-06 (Central) PH.No-011-23832479	Chairperson
		Ms. Upasna Satija, SCJ-cum-RC PH.No-011-23832441	Member
		Ms. Tania Singh, ACJM-02 (Central) PH.No. 011-23913805	Member
		Sh. Gaurav Sharma, Advocate PH.No.-8447298054	Member
		Sh. Dharmender Kumar Rawat, SJA in Accounts Branch (Central)	Member
		Sh. Sandeep Chand, District System Administrator PH.No-9990720157	Member
4	Committee for Supervise the Weeding out of Records.	Sh. Deepak Garg District Judge, comm.Court-09 (Central)	Chairperson
		Ld. Officer In-Charge, Record Rooms (Sessions, Civil & Criminal) (Central)	Member
		Ms. Upasna Satija, SCJ-cum-RC (Central)	Member
		Administrative Officer (Judicial) Record Rooms (Sessions, Civil & Criminal), (Central)	Member
5	District Case Management Committee (To work as per the Action Plan for Arrears Reduction in District Judiciary)	Principal District & Sessions Judge (HQs)	Chairperson
		Sh. Deepak Garg District Judge, Comm.Court-09 (Central)	Member
		Sh. Murari Prasad Singh, Judge Family Court (Central)	Member
		Sh. Abhishek Kumar Chief Judicial Magistrate (Central)	Member
		Ms. Upasna Satija, SCJ-cum-RC (Central)	Member
		Ms. Tapasya Agarwal, Secretary, DLSA (Central)	Addl. Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 64271-370 F.1(3)/Gaz/2024

Dated, Delhi the 13.11.2024

Subject:- Re-constitution of Committees.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
4. The Officers concerned.
5. Sh. Umed Singh, District Judge, Comm.Court, North, Rohini Courts, Delhi.
6. Sh. Harjeet Singh Jaspal, Officer of DHJS, Presently under training, Delhi Judicial Academy, Dwarka.
7. Sh. Anuj Kumar Singh, CJM, New Delhi District, Patiala House Courts, Delhi.
8. Ms. Rashmi Gupta, Officer of DHJS (Under Training), Delhi Judicial Academy, Dwarka, New Delhi.
9. Ms. Neha Pandey, JSCC-ASCJ-GJ, West District, Tis Hazari Courts, Delhi.
10. Ms. Helly Fur Kaur, JMFC (Mahila Court)-05, West, Tis Hazari Courts, Delhi.
11. AO(J)/AO/Branch In-Charge, all branches of (Central) Tis Hazari Courts, Delhi.
12. The PS to the undersigned.
13. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
14. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi